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IA(C/ACT)/ 112/KOB/2024 in CP(C/ACT)/28/KOB/2023

This is an IA bearing No. 112/KOB/2024 filed by the Applicants under Rule 11,13 & 32 of the NCLT Rules, 2016 seeking various reliefs under the prayer clauses 1,2,3,4,5 & 6.

Learned Authorized Representative, PCS Ms. Sreepriya Kalarikkal appears on behalf of the Applicants through virtual mode. Respondents are represented by Learned Counsel, Mr. Sherry Samuel Oommen (R1 & R2) (physically appeared) and Learned proxy Counsel for R3 to R8 (appeared virtually).

Respondents are at liberty to file reply affidavit within a period of 3 weeks, after serving copy of the same on the other side.

List this matter for further consideration on **29.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**